## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No. 55/BB/ 2017	-	Await report from ROC & OL	230/ 232	Sankalp Semiconductor Pvt. Ltd

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01. Madhuhar S 9480094242 2. Tagmod Kymen	Petitioner Rep. d. o. L	at & & S. S. S.
3) Prema Hatti	Roc	PZ.

## ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is present. She requested time for filing reports of ROC & R.D. List it on 21/02/2018.

Member (T)

Member (J)